


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SHAHDARA DISTRICT,
KARKARDOOMA COURTS, DELHI**

ORDER

Consequent upon the Order no. 06/D-2/Gaz.IA/DHC/2023 and 08/DHC/Gaz/G-7/VLE.2(a)/2023 dated 01.02.2023 of Hon'ble High Court of Delhi, New Delhi with regard to postings/transfers of the Officers of Delhi Higher Judicial Service and Delhi Judicial Service and in super-session of earlier order no. 8887-5000/JudL/SHD/Delhi/2022 dated 26.09.2022 of this office, pursuant of the provision of Sub-Section (1) & (2) of Section 19 of the Right to Information Act, 2005 (22 of 2002), I being Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi hereby designate Sh. Devender Kumar, Judge, Family Court, Shahdara District, Karkardooma Courts, Delhi as "First Appellate Authority" and Sh. Arvind Bansal, ASJ-05, Shahdara District, Karkardooma Courts, Delhi as "First Link Appellate Authority" & "Transparency Officer" for the office of Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi with immediate effect.

However, the correspondence with the Hon'ble High Court of Delhi and Ld. Principal District & Sessions Judge (HQ), Delhi shall be done only through the undersigned.


(SH. ARVIND BANSAL)
Principal District & Sessions Judge
Shahdara District, KKD, Delhi.

No. 1826-16/JudL/SHD/KKD/2023/

Delhi, Dated : 20/02/23

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judges (West/North/North-West/New Delhi/South/South-East/South-West/East/North-East) Districts, Delhi.
4. The Secretary (AR), Administrative Reforms Department, 7th Level, C-Wing, Delhi Secretariat, Govt. of Delhi, New Delhi
5. The Concerned Judicial Officers.
6. The PIO & AO (JudL) of Shahdara District, KKD, Delhi
7. All the Branches of Shahdara District, KKD, Delhi
8. PS to the undersigned
9. The Website Committee, Karkardooma Courts/Tis Hazari Courts, Delhi.
10. The Dealing Assistant R&I, Shahdara to upload the same on LAYERS.
11. The Secretary, Bar Association, Karkardooma Courts, Delhi


Principal District & Sessions Judge
Shahdara District, KKD, Delhi.

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